

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5781
ANSWERED ON:02.05.2003
SMUGGLING OF DIAMONDS
HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether diamonds are being smuggled into the country;
- (b) if so, the details of the seizure during the last three years;
- (c) whether it has come to notice of the Government that this smuggling is taking place due to the nexus between the corrupt officials of DGFT and the smugglers;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE(SHRI GINGEE N. RAMACHANDRAN)

(a) & (b): Yes, Sir. The details of the seizures of diamonds made during the last three years are as follows:

YEAR NO. OF CASES BOOKED VALUE OF DIAMONDS SEIZED (RS. IN CRORES)

2000-2001	4	3.20
2001-2002	8	3.74
2002-2003	4	2.29

(c), (d) & (e): No nexus between the officials of DGFT and smugglers has come to the notice of the Government.